39

(b) Government have noted the conclusions of the Pearce Commission's Report to the effect that the proposals for an eventual settlement agreed to between the British Foreign Secretary and Mi Smith are not acceptable to the people of Rhodesta as a whole Government continue in their view that the Smith regime must be compelled to implement the principle of one-man-one-vote, and that, if necessary the UK should use force in her capacity as the Administering Power

सिन्ध के विम्थापित व्यक्ति

396 श्री जगदम्बी प्रसाद श्री पोताम्बर भाई महावीर श्री ना० कु० शेजवलकर प्रेम मनोहर म्रोइम प्रकाश श्री मान सिंह वर्मा जगदीश प्रसाद माथुर श्री डी० के० पटेल

क्या श्रम श्रोर पुनर्वास मती यह बनान की कृपा

- (४) हाल ने हुए भारत पात यह व परिणाम स्प्रमण सिन्ध में भारत ग्राय विस्थापित व्यक्तिया । की कृत सम्या कितनी है
- (ग्र उनके लिय निवास उनके बच्चा की णिक्षा चिकित्सा सुविधामा ग्रौर जीविका निए पटा-वहा, क्या-क्या व्यवस्था की गई है ग्रीर इस व्यवस्था पर का कितनी रकम प्रति माह रूच की जा रही है
- (ग) उन्में सं विवन त्यक्ति ग्रनसचित जातिया तथा ग्रनसचित ब्राडिम न।त्या ४ हे
- भारतीय नर्गारकनः प्रदान (४) त्रया उन्ह करन व प्रवन पर ग्रन्थिम रूप स पैसला कर तिया

गया है पदि हा तो इस सब्ध में क्या निर्णय किया गया है?

to Questions

(DISPLACED PERSONS FROM SIND

*396 SHRI J P YADAV SHRI PITAMBER DAS BHAI MAHAVIR SHRI N K SHEJWALKAR SHRI PREM MANOHAR SHRI OM PRAKASH TYAGI SHRI MAN SINGH VARMA SHRI JAGDISH **PRASAD** MATHUR SHRI LAL K ADVANI RATTAN LAL **JAIN** SHRI PATEL: SHRE D K

Will the Minister of LABOUR AND REHABILITATION be pleased to state

- (a) what is the total number of displaced persons who have come to India from S1nd as a result of recent Indo-Pak war.
- (b) what arrangements have been made to provide them shelter education for their children medical facilities and means of livelihood together with the names of the places where these arrangements have been made and the total amount of money that is being spent every month on these arrange-
- (c) what is the number of scheduled castes and scheduled tribes persons out of them, and
- (d) whether the question of granting them Indian citizenship has been firally decided and if so, what decision has been taken in this regard?

श्रम ग्रोर पुनर्वास मत्री (श्री ग्रार० के० खाडिलकर)

- (व) राजस्थान ग्रीर गजरात की सरवारा स प्राप्त स्चना र ग्रनमार बिस्थापित व्यक्तिक की सरया लगभग ७८००० है।
 - [] English translation

(ख) एक विवरण, जिसमे इन व्यक्तिया के व्यक्ति तथा ग्रनस्चित जनजाति की श्रेणी म ग्राने लिए की गई व्यवस्था दिखाई गई है, सभा की बात 41 व्यक्ति भाग है। मज पर रख दिया गया है।

गुजरात म 3,274 हरिजन आये हैं श्रोर राजस्थान जाएंगे इसलिए उन्हें भारतीय नागरियता प्रदान म अनुस्चित जाति की श्रेणी म श्रान वाते 2 224 करने का प्रथन की नहीं उठता।

(घ) विक य विदेशी राष्ट्रिक ह स्रोर प्राणा है कि जैसे ही पाकिस्तान से हमारे सम्बन्ध सामान्य (ग) राज्य सरकारा मे प्राप्त स्चन। क अनुसार हा जाण्गे, ये पारिस्तान मे अपन धरा का तौट

विवरण

(1)	(2)	(3)	(1)	(5)
म्थान का नाम जहा शिथिर स्थित हे	राह्न मुतिपा⊓	शिक्षा मुदि ग्राण	चितिसा मुविधाण	भारतीयक्षत्र तथा पाविस्तानी क्षत्र दोना म जरूरत- मन्द व्यक्तिया की राहत मुवि- वाद्र्या की व्यवस्था पर खच करन के तिए सम्बन्धित राज्य सरकारा गई कुत राणि

राजस्थान

बाडमेर जिला

1	चोहटन	जरूरतमन्द व्य-	शिविरा म तथा	णिविरा म तथा	ा ५. ताख
2	ग्रानमसर	क्तिया का	णिविरा स	णिविरा म	रपये
3	धनाऊ	राहत मुवि-	वाहर रहन	बाहर रहने	
4	क्पराऊ	धाण दी जा	वात भरणा-	नाले शरणा-	
5	हरमानी	रही हैं ।	थियो को	यियो को	
6	जिराव		णिक्षा सवधी	चिकित्सा	
7	मिम्बाला		मुविधाग	मुविवाग	
8	कुननपुरा		प्रदान की जा	प्रदान की जा	
9	वाडमेर		रही है।	रही हैं।	
10	तुरबी				

राजस्थान सरकार ने मूचिन किया है कि उसने 24 लाख रुपये की राशि खर्च की है जबिक गुजरात सरकार ने 7.78 लाख रुपये खर्च किए है (महीनेवार स्रांकड़े उपलब्ध नहीं है) राहत सुविधाए प्रदान करने के लिए राज्य सरकारों द्वारा किए जाने वाले खर्च की प्रति पूर्ति भारत सरकार द्वारा की जाती है। जैसे और जब आवश्यकता होती है, राज्य सरकारों को 'लेखे पर' (श्रान एकाउन्ट) राशि दी जाती है।

टिप्पर्गी---जहां तक इन व्यक्तियो की जीविका के साधन की व्यवस्था करने का प्रश्न है, जरूरतमन्द व्यक्तियो को राहुत मुविधाएं प्रदान की जा रही है।

REHABILITATION (SHRI R. K. KHADI-) 2224 individuals who come under the cate-LKAR) : (a) About 70,000, according the information received from the Governments of Rajasthan and Gujarat.

- (b) A statement indicating the arrangements made for these persons is laid on the Table of the Sabha.
- (c) According to the information received from the respective State Governments

[THE MINISTER OF LABOUR AND , there are 3274 Harijans in Gujarat and gory of Scheduled Castes and 41 individuals who come under the category of Scheduled Tribes in Rajasthan.

> (d) The question does not arise as these persons are foreign nationals and are expected to go back to their homes in Pakistan with the normalisation of relations.

STATEMENT

Name of the place where camp is located	Relief facilities	Educational facilities	Medical facilities	so far released to the respective State Governments for incurring expenditure on provision of relief facilities to the needy persons both in Indian Territory and Pak
				territory.

RAJASTHAN

	mer District—	Relief facilities	Educational	Medical facili-	Rs. 34.82
2.	Aalamsa-	are being pro-	facilities are	ties are being	lakhs.
3.	Dhanau	vided to the	being provided	provided to	
4.	Kaprau	needy persons.	to the refugees	refugees in	
5	Harsani		in or outside	or outside	
5.	Girab	•	the camps.	camps.	
7.	Mimbala	}			
	Kunanpura	ļ			
	Barmer	1			
10.	Turbi				
		İ			
Jais	almer District—	1			
11.	Siterai	J			

About 9000 persons are living in the above mentioned 11 camps.

^{:[]} English translation.

47	Written An	suers	[RAJYA SABH	A] to	Questions 48
1		2	3	4	5
GUJAR	AT				
1. Zur	a	Relief facilities are being pro- vided to the needy.	Nil	Team of Doctors visit Zura camp twice a week.	
2. Sui	gam .	do.	Action being taken to provide educational facilities with the help of refugees.	cers often take round in the camps.	Rs. 1 50 lakhs.
3. Tha	arad .	do.	do.	do.	
		Total number of p	ersons who have	sought admissio	n in the above thice

Government of Rajasthan have reported that they have spent a sum of Rs. 24 lakhs, while the Govt. of Gujarat have spent Rs. 7.78 lakhs (monthly fgures not available). The expenditure incurred by the State Governments on providing relief facilities is reimbursed by the Govt. of India. The funds on 'on account' basis are released to the State Governments as and when they are required.

Note.—As regards provision of means of livelihood to these persons, it may be stated that relief facilities are being given to the needy persons.]